

Seventeenth Loksabha

an>

Title: Presentation of the 23rd, 24th and 25th Reports of the Committee on Petitions.

SHRI SUSHIL KUMAR SINGH (AURANGABAD): Hon. Chairperson, Sir, I beg to present the following Reports (Hindi and English versions) of the Committee on Petitions:-

- (1) Twenty-third Report on the Action Taken by the Government on the recommendations made by the Committee on Petitions (Sixteenth Lok Sabha) in their Fifty-eight Report on the representation of Shri Satyendra Singh forwarded by Shri Vinod Sonkar, M.P., Lok Sabha, regarding condition of higher education in the country with special reference to Guru Ghasidas Vishwavidyalaya, Bilaspur, Chhattisgarh.
- (2) Twenty-fourth Report on the Action Taken by the Government on the recommendations made by the Committee on Petitions (Seventeenth Lok Sabha) in their Fifth Report on the representation of Smt. Suman Dudee forwarded by Shri Rajendra Agrawal, M.P., Lok Sabha alleging injustice to her spouse, Colonel (TS) (Retd.) Ran Singh Dudee by denying him consequential benefits and other important issues related therewith.
- (3) Twenty-fifth Report on the Action Taken by the Government on the recommendations made by the Committee on Petitions

(Seventeenth Lok Sabha) in their Ninth Report on the representation of Shri Shyamal Kumar Das regarding inordinate delay in his appointment in Airports Authority of India, Kolkata on compassionate grounds and other important issues related therewith.